GOVERNMENT OF INDIA MINISTRY OF TRIBAL AFFAIRS LOK SABHA UNSTARRED QUESTION No.58 TO BE ANSWERED ON 29.11.2021

TRIBAL UNIVERSITY IN TELANGANA

58. SHRI UTTAM KUMAR REDDY NALAMADA SHRI ARVIND DHARMAPURI

Will the Minister of TRIBAL AFFAIRS be pleased to state:-

- (a) whether the Government has started operating a tribal University in the country including Telangana;
- (b) if not, the reasons for the delay in setting up a tribal university in Telangana;
- (c) the status of the establishment of a tribal varsity in Telangana and the proposed timeline for the completion of the project; and
- (d) the details of reservation for tribal persons in the said University amongst students and faculty?

ANSWER

MINISTER OF STATE FOR TRIBAL AFFAIRS (SHRI BISHWESWAR TUDU)

(a) to (d) As informed by Department of Higher Education, Ministry of Education, (sectoral Ministry), establishment of a Central University is an ongoing process. Presently there are 46 Central Universities in different regions of the country under the administrative control of Ministry of Education which cater to the need of higher education to the students including tribal Universities. Two central tribal universities namely Indira Gandhi National Tribal University, Madhya Pradesh and Central Tribal University of Andhra Pradesh, Andhra Pradesh are already operational.

In pursuance of Andhra Pradesh Re-organisation Act 2014, the process of establishment of Central Tribal University Telangana was started simultaneously with that of Central University and Tribal University in Andhra Pradesh. However, land was delayed by the State Govt. of Telangana, therefore the process of Tribal University in Telangana was delinked with that of Central University and Tribal University in Andhra Pradesh. Subsequently, the land has been offered by the state govt. and the Site Selection Committee of MHRD selected the site at Bhupalpally District. DPR has been prepared and the inter-ministerial consultations have also been completed. The proposal has been moved for the financial approval of Department of Expenditure.
